

Government of Jammu and Kashmir
Finance Department
Civil Secretariat, J&K

Notification, the 13th 9 Nov, 2025

S.O; 293 In exercise of the powers conferred by proviso to Article 309 of the constitution, the Lieutenant Governor hereby directs that sub-section (2) of Rule- 4 of J&K Excise and State Taxes (Gazetted) Service shall be substituted by the following; namely :-

"(2) (i) The service shall have 50% of duty posts in the selection grade (non-functional) of Rs. 15600-39,100 with Grade Pay of Rs. 5600 from amongst the Officers (STOs/ETOs & equivalent) .

(ii) The members of the service shall be eligible for promotion to the Selection Grade (non-functional) on completion of five years in the time scale on the basis of merit and suitability, subject to the availability of the posts.

By Order of the Government of Jammu & Kashmir.

Sd/-

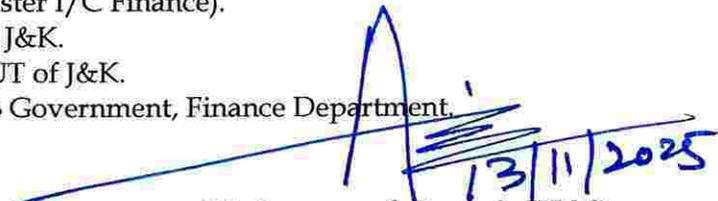
(Santosh D. Vaidya)IAS
Principal Secretary to the Government
Finance Department

No:- FD-ST/46-2021 -03

Dated:- 13 - 11 - 10.2025

Copy to the:-

1. Principal Secretary to the Hon'ble Governor.
2. Commissioner/Secretary to Government, General Admn. Department.
3. Accountant General, J&K, Srinagar/Jammu.
4. Administrative Secretary, Department of Law, Justice and Parliamentary Affairs.
5. Commissioner, State Taxes, J&K.
6. Secretary, J&K Public Service Commission.
7. Commissioner, Excise Department, J&K.
8. Special Secretary to the HCM, J&K (Minister I/C Finance).
9. Director General, Accounts & Treasuries, J&K.
10. Private Secretary to the Chief Secretary, UT of J&K.
11. Private Secretary to Principal Secretary to Government, Finance Department.
12. File.


(Mohammad Amin) JKAS
Deputy Secretary to the Government
Finance Department